GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2022 ANSWERED ON:08.03.2013 CHILDREN HOMES Alagiri Shri S.;Singh Rajkumari Ratna

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has undertaken any inspection/inquiry visits to children homes in different parts of the country;
- (b) if so, the details thereof indicating the number of such inspection/inquiry visits undertaken during each of the last three years and the current year State/UT-wise;
- (c) the number of cases of irregularities detected/noticed during the course of said inspection/ inquiry visits, State/UT-wise; and
- (d) the action taken/proposed to be taken by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): Yes Madam. The details of inspections/inquiry visits to Children Homes conducted by the National Commission for Protection of Child Rights (NCPCR) during the last three years and current year, State/Union Territory-wise are at Annex.
- (c) & (d) No irregularities have been reported by NCPCR's Members/NCPCR Panel. However, observations and recommendations of NCPCR on the conditions of Children Homes are referred to the concerned State Governments with direction to take appropriate remedial measures.